

GOVERNMENT OF INDIA  
MINISTRY OF DEFENCE  
DEPARTMENT OF DEFENCE  
LOK SABHA

UNSTARRED QUESTION NO.2239  
TO BE ANSWERED ON THE 29<sup>TH</sup> JULY, 2016

MIRAGE AND TRANSPORT AIRCRAFT

2239. SHRI UDAY PRATAP SINGH:

Will the Minister of DEFENCE जेके एच  
be pleased to state:

- (a) whether parts of Mirage 2000 and MIG-29 imported from Russia and repaired engines of Russian made transport aircraft, IL-76 are held up at various airports and ports;
- (b) if so, the details thereof and the reasons therefor; and
- (c) the corrective measures taken by the Government in this regard?

A N S W E R

MINISTER OF DEFENCE

जेके एच

(SHRI MANOHAR PARRIKAR)

महेश्वर प्रियदर्शी

**(a) & (b): Due to withdrawal of exemption of custom duty on items imported by Defence Services w.e.f. 01.04.2016, the consignments of imported items for Mirage 2000 upgraded aircraft and MIG-29 were held up at airports for customs clearance. No repaired engines of IL-76 fleet are held up at any airport / port. The matter has been resolved since.**

**(c) In order to resolve the problem, a procedure, has been formulated as per which the consignments are cleared by issuing a custom clearance certificate by Ministry of Defence (MoD) and a bond signed by Indian Air Force. A Standing Operating Procedure has been issued to all concerned for affecting payment of custom duty.**

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